

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 28<sup>th</sup> September, 2015**  
**TIME:10.30 hrs. to 13.15 hrs.**

**HON'BLE MR D N PATIL, REGISTRAR**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADINGS</b>				
1.	Original Application No. 93/2015(CZ) (M.A.No.573/15)	Manoj Patil Vs. Collector, Burhanpur & 11 Ors.	Mr. Manoj Kumar Agarwal, Adv. for Petitioner	
2.	Original Application No. 88/2015(CZ)	Babulal Jajoo Vs. State of Rajasthan & Ors.	Dr. Mahendra Singh Kachhawa, Adv.	
3.	Appeal No. 48/2015(CZ)	Maa Tripura Minerals, Gwalior Vs. Chairman, MP State Level Environment IMPACT Assessment Authority (MPSEIAA)	Mr. Shivendu Joshi, Adv. Mr. Sambhav Soghani, Adv. Mr. Alkesh Agrawal, Adv.	

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